

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).9839/2014

S.B AGARWAL

Appellant(s)

VERSUS

U.P. STATE INDUSTRIAL DEVELOPMENT
CORPORATION LTD. & ORS.

Respondent(s)

Date : 06-07-2022 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DINESH MAHESHWARI
HON'BLE MR. JUSTICE KRISHNA MURARI
(VACATION BENCH)

For Appellant(s) Mr. Venugopala Gowda, Sr. Adv.
Mr. Krishna Kumar, AOR
Mr. B. Vinodh Kanna, Adv.
Ms. Aakriti, Adv.

For Respondent(s) Ms. Tulika Prakash, Adv.
Mr. Yash Pal Dhingra, AOR

UPON hearing the counsel the Court made the following
O R D E R

Ms. Tulika Prakash, learned counsel appears
on behalf of the respondents and prays for some time
to obtain instructions and prepare the matter for
arguments.

List this matter for hearing in the week
commencing from 25.07.2022.

(B.Parvathi)
Court Master(Ranjana Shailey)
Court Master